

THE HIGH COURT OF KERALA

Telephone No. 2393901

Kochi – 682031
Post Box No.2600

No. D8-25123/2016

Dated – 08/04/2016

QUOTATION NOTICE No.1/2016

Sealed quotations superscribing '**Quotation for supply of Books for Subordinate Courts**' are invited from the book sellers/Publishers for supply of one copy of Volume 26 of 'Manual of Kerala Laws' (published by M/s.Suvarna Publications) at each of the 113 Subordinate Courts in the list appended herewith. Quotation may be addressed to the Registrar (Subordinate Judiciary), High Court of Kerala, Kochi - 31.

Quotation offering the maximum discount will ordinarily be accepted. However, the Registrar (Subordinate Judiciary) reserves the right to reject all or any one of the quotations without assigning any reason.

The book shall be delivered at the respective Courts within two weeks, from the receipt of confirmed orders. The payment will be made by the concerned Principal District Judges within whose jurisdictional limits the concerned subordinate courts fall. The bills in quadruplicate shall be issued for the payment to the concerned Subordinate Courts. If the books are not supplied within the prescribed time, the supply orders shall stand cancelled without further notice.

The last date for receipt of quotation is 4th May 2016 at 2.30 PM. Any quotation received after the prescribed time on due date is liable to be rejected. The quotations will be opened by Registrar (Subordinate Judiciary) at 2.45 PM on 4th May 2016 in the presence of such of the tenderer or the authorized representatives who may be present at that time.

More information if needed, can be obtained from the office during working hours.

N.Anil Kumar
Registrar (Subordinate Judiciary)

p.t.o.

Copy to:-

1. M/s.O.M.SAI Law House,
XL/7199, Yasena Estate
Room No.5, Second Floor,
Gopalaprabhu Road, T.D.Road Junction,
Ernakulam – 35.
2. M/s. Law Book Shop,
Banarjee Raod,
Ernakulam, Kochi – 682035.
3. M/s.Cochin Law House,
Ground Floor,
Kerala High Court Advocates Association Chamber Complex,
Kochi – 682031.
4. M/s.Swamy Law House,
Doraiswamy Iyer Road,
Beat No.6,
Ernakulam – 682035.
5. M/s. Law Book Avenue,
High Court Junction,
Cochin – 31.
6. M/s.Law Books Centre,
Banarjee Road, Market Road Junction,
Ernakulam, Kochi – 682035.
7. M/s.Suvarna Publications,
Thrikkakara P.O., Cochin – 21.
8. The District Information Officer, Ernakulam
9. The Public Relations officer, High Court.
10. The Notice Board, High Court
11. The file.